

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III(Special Bench)

Item No.323

CA-218/2021

In

80/60to62/ND/2019

IN THE MATTER OF:

M/s. Morelle Dealers LLP & Ors.

.... APPELLANT

SECTION

U/s 60 to 62

Order delivered on 04.09.2023

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Mr. Ashish Middha, Advocate

For the IT Department : Mr. Zoheb Hussain, Sr. St. Counsel, Mr. Sanjeev Menon, Jr. St. Counsel, Mr. Vivek Gaurav, Advocate

ORDER

List the matter before the Regular Bench on **18.09.2023**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (JUDICIAL)**